bound implementation of these action plans?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRWT.R. BAALU): (a) Yes, Sir.

(b)Talcher-Angul and Rourkela have been identified as cities/towns in Orissa, that do not meet the ambient air quality standards.

(c) Government of Orissa has been asked to prepare city specific action plans in a time bound manner.

Housing sites along Chandaka Wildlife Sanctuary

2559. SHRI RAMACHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is threat perception to the Chandaka Wildlife Sanctuary, due to development of housing sites along its boundary;

(b) if so, the nature of these threats; and

(c) what action Government propose to counter-balance such threats?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRITR. BAALU): (a) and (b) Development of housing colonies outside Chandaka Wildlife Sanctuary poses a threat to the fauna and flora of sanctuary because of the people frequently entering into the sanctuary and impacting the wildlife and its habitat.

(c) Action taken by the Government to counter-balance such threats include:

(i) Elephant proof trenches have been constructed around the sanctuary.

(ii) Regular patrolling is done by the wildlife staff.

Wildlife sanctuaries as tourist spots

†2560.SHRI RAMADHAR KASHYAP: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have prepared any plan for development of wildlife sanctuaries as tourist spots;

†Original notice of the question was received in Hindi.

1064

(b) if so, the details thereof and the financial provisions made in this regard, State-wise especially for Chhattisgarh; and

(c) by when the scheme is likely to be implemented?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) Primary objective of national parks and sanctuaries is conservation of biodiversity and thereby ensuring ecological and environmental security of the country. Visit of tourists to wildlife sanctuaries is organised, in a regulated manner, to provide an opportunity to have a communion with nature and to develop empathy towards wild animals, without impacting nature. Development of tourism is not a sanctioned component of the centrally sponsored schemes under wildlife sector.

Treatment with animals

2561. PROF. M. SANKARALINGAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what are the duties and responsibilities of the Commission for Prevention & Supervision of Experiments on Animals (CPSEA) and Animals Welfare Board (AWB);

(b) the details of preparations for the forthcoming international workshop on animal experiments to be held in Delhi in October, 2002;

(c) whether CPSEA & AWB have received complaints about ill-treatment of animals, used for experiments; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a)The broad duties and responsibilities of Committee for Purpose of Control & Supervision of Experiments on Animals (CPCSEA) are:—

- Registration of institutions, establishments, breeders etc. for carrying out experiments on animals/breeding animals
- Monitoring the housing of animals by breeders and establishments to ensure that it is as per specified standards
- According permission for conducting experiments on animals to registered institutions/establishments

1065